

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 202 OF 2019

Dated : 14th October, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**PSPN Synergy Pvt. Limited ... Appellant(s)
Versus
Uttar Pradesh Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Harsh Anand
Mr. Gaurav Majumdar

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Sumit Panwar for R-1

ORDER

Objections, if any, by the Respondent No.1 shall be filed on or before 02.12.2019 after duly serving advance copy to the other side.

For appearance of Respondent No.2 , list the matter on **09.12.2019**.

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

Pr/pk